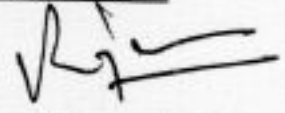
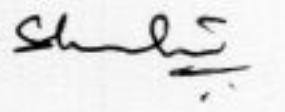


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2020

NAME OF THE COMPANY: Sparge Energy Pvt Ltd V/s Benara Bearings and pistons Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Vinayak Rajan	Adv	Respondent	
2.	Shantanu Mandhyan	Adv.	Petitioner/o.c.	

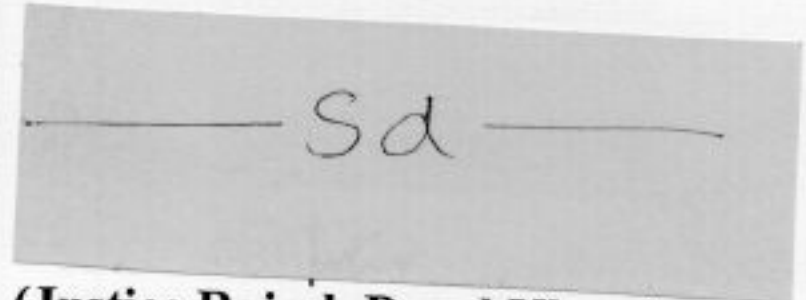
CP NO.(IB) 449/ALD/2019

Parties are represented by their respective counsels.

Learned counsel appearing for the petitioner states that he received instruction on behalf of the respondent that the talks of settlement are going on between the parties and he seeks time.

Accordingly, put up on 13.02.2020.

Dated: 29.01.2020



(Justice Rajesh Dayal Khare)
MEMBER (J)